GOVERNMENT OF INDIA TOURISM LOK SABHA

UNSTARRED QUESTION NO:4590 ANSWERED ON:21.02.2014 FACILITIES TO VAISHNO DEVI PILGRIMS Agarwal Shri Jai Prakash

Will the Minister of TOURISM be pleased to state:

(a) whether the Union Government and the Government of Jammu and Kashmir bear any expenses in providing facilities to Vaishno Devi Pilgrims;

(b) if so, the details thereof indicating the facilities made available to pilgrims and the expense made in this regard during each of the last three years and the current year;

(c) the estimated number of pilgrims visited during the said period; and

(d) the measures taken by the Union Government to provide more facilities to the pilgrims?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (DR. K. CHIRANJEEVI)

(a): Ministry of Tourism has sanctioned Central Financial Assistance of Rs.363.29 crore for development of various projects in Jammu & Kashmir in the last three years and the current year.

In addition to the above, the State Government has informed that the Ministry of New and Renewable Energy(MNRE), Government of India, under its programs viz. Special Area Demonstration Programme

(SADP) and Jawaharlal Nehru National Solar Mission (JNNSM) also provide financial assistance for providing facilities to Vaishno Devi pilgrims. The State Government of Jammu & Kashmir also provides financial assistance alongwith the Shrine Board for providing facilities to Vaishno Devi pilgrims.

(b): As per the State Government, in respect of above projects which are partially funded by the Central/State Government, a total of Rs.37.50 lakh has been released under the MNRE scheme and Rs.25.00 lakh released under JNNSM by the Union Government.

The State Government informs that an amount of Rs.6.83 Crore is being utilized on water supply project which is funded in equal proportions by the State Government and the Shrine Board.

(c): As per the State Government, estimated number of pilgrims that visited Vaishno Devi from 2010 to 2013 is as given below:-

Year Number of Pilgrims in lakhs 2010 87.49 2011 101.15 2012 104.95 2013 93.23

(d): Development, promotion and implementation of tourism projects at identified tourism spots is primarily undertaken by the State Governments/Union Territory Administrations. However, Ministry of Tourism provides Central Financial Assistance for tourism projects which are prioritized in consultation with the State Governments/ Union Territories. The projects which are in accordance with the scheme guidelines are sanctioned subject to availability of funds and inter-se-priority.